

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 159 of 2017 (SZ)

Applicant(s)

A. Palanisamy S/o Arappa Goundar,
No.2/56 D, Kanamuthankadu,
Perumannalur Post, E-B, Office,
Northpuram, Perumanallur,
Tiruppur – 641 666

Vs

Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board,
No. 76-Mount Road, Anna Salai,
Guindy, Chennai and 5 others.

Legal Practitioners for Applicant(s)

M/s K. Myilsamy

Legal Practitioners for Respondents

M/s H. Yasmeen Ali for R1 and R2
M/s E. Manoharan for R3
M/s P. Gnanasekaran for R4 and R5
M/s Stanley for R6

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 02.01.2019 Applicant & counsel not present. No representation for respondents. For appearance of both and reply call on 28.01.2019. (Tmt. Meena Satheesh) Registrar |